

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 75 OF 2018

Dated : 4th September, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Everest Power Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. GitanjaliN.Sharma for R-1

Mr. AnandK.Ganesan
Ms. SwapnaSeshadri for R-2

Ms. RaveenDhamija for R-3

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on
06.11.2019.

(S. D. Dubey)
Technical Member

(Justice ManjulaChellur)
Chairperson

kt/mkj